

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-527/2017  
in  
OA-2457/2014**

**New Delhi this the 15<sup>th</sup> day of March, 2018**

**Hon'ble Ms. Jasmine Ahmed, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

Hemant Kumar,  
S/o Sh. Tirksha Ram,  
VPO- Behali, Narnaul,  
Dist-Mohindergarh,  
Haryana-123021. .... Petitioner

( By Advocate: Shri Nitin Kumar Gupta)

**Versus**

Ashim Khurana,  
Chairman, Staff Selection Commission,  
Block No. 12, CGO Complex,  
Lodhi Road,  
New Delhi-110003. ... Respondent

(By Advocate : Shri N.D. Kaushik)

**ORDER (ORAL)**

**By Hon'ble Ms. Jasmine Ahmed, Member (J)**

Learned counsel for the respondents states that, the order of the Tribunal dated 02.11.2014 has been complied with. Learned counsel for the applicant is satisfied.

2. The CP is accordingly, dismissed. Notice issued to the respondent is discharged. No costs.

**(Praveen Mahajan)**  
**Member (A)**

**(Jasmine Ahmed)**  
**Member (J)**

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